

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

127. C.P.(IB)-1006(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Bank of Maharashtra

V/s.

Mr. Suresh Narayanan Nair (Personal
Guarantor of Narayana Farm Produce
Pvt. Ltd.)

SECTION 95 (1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Harsh Kesharia for Respondent present through VC.

None appeared for the Applicant. Counsel for the Respondent submits that
settlement talks are going on. List on **22.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/
LAKSHMI GURUNG
Member (Judicial)

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